(b) if not, whether Government will entertain applications from private individuals to start this enterprise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Government do not have any plans at present for the construction of a hotel at Kandla Port. The private sector is always welcome to start hotels at any place they consider profitable.

GOVERNMENT HOTELS

(MRS.) MANGLADEVI 840. DR. TALWAR:

> CHAUDHARY A. MOHAM-MED:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that rooms in Government hotels, like, Janpath Hotel, Lodi Hotel and Ashoka Hotel, are lying unoccupied for months;
- (b) if so, the reasons therefor and the amount of total loss incurred from April to July, 1968 therefrom; and
- (c) what steps are being taken to make these hotels profitable?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) the average occupancy in the four Government hotels during the period from April to July, 1968 was as under :-

Ashoka

Average beds per day	. 266 24	
Percentage on 798 beds .	33.36	Ó
Janpath		
Average beds per day	. 214 50	
Percentage on 280 beds .	76-50	0
Ranjit		
Average beds per day	. 71-50	0
Percentage on 242 beds .	30 00)
Lodhi		
Average beds per day	. 89.00)
Percentage on 250 beds .	35-7:	5

(b) The period from April to July is generally a lean period in Delhi from the tourist point of view. Financial results are assessed annually, and it is therefore not possible to determine the profit Oi loss for the period from April to July, 1968;

(c) Several remedial measures, including merger of the Ashoka and Janpath Hotels Ltd., are under consideration of Government.

to Quettioni

841. {Transferred to the 13th August, 1968.]

CONSTRUCTION OF BYPASS ON THE NATIONAL HIGHWAY No. 47

- 842. SHRI KESAVAN (THAZAHAVA) : Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) whether the construction work of the bypass proposed on National Highway No. 47 outside the Quilon Town, in Kerala, has been started;
- (b) if so, how far the work has progressed and by what period the construction would be complete; and
- (c) if not, what are the reasons for the same, and by when the construction work will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) No, Madam.

- (b) Does not arise.
- (c) Due to paucity of funds, the construction of bypasses on all National Highways has been assigned low priority. As soon as the Fourth Five Year Plan is finalised and the allocations for the development of National Highways are known, a decision wil! be taken on the priorities for bypasses proposed on National Highways, including the Quilon bypass.

सिन्धिया हाऊस, नई दिल्ली में बेहोश पाई गई महिला

843. श्रीमती विद्यावती चतर्वेदी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि 17 जुलाई, 1968 की मध्यरात्रि को सिन्धिया हाऊस, नई दिल्ली में एक महिला को बेहोशी की हालत में पाया गया तथा उसके बारे में अभी तक कोई जांच पड़ताल नहीं की गई:
- (ख) यदि हां, तो इस विषय में तथ्य क्या है तथा इस म।मले में क्या जांच की जारही है; और

54. %

(ग) क्या इस मामले में दिल्ली परिवहन के कर्मचारी किसी प्रकार अन्तर्ग्रस्त है?

Written Answers

UNCONSCIOUS WOMAN FOUND AT SCINDIA HOUSE, NEW DELHI

843. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a woman was found in unconscious state at Scindia House, New Delhi on the midnight of the 17th July, 1968 and no investigations have so far been made in this regard;
- if so, what are the facts in this (b) Tegard and what investigations being made in this case; and
- (c) whether the employees of the Transport Undertaking are anyway involved in the case ?]

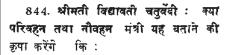
गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शक्स): (क) से (ग) 17, 18 जुलाई, 1968 की रात को देहली पुलिस को यह रपट की गई कि एक महिला शराव के नशे की हालत में सिन्धिया हाउस में एक बैंच पर लेटी हुई थी। स्थानीय पूलिस मौके पर पहुंची और देखा कि महिलासे द्याराब की वूआ रही थी। उसके मुबह तक जाने तक उसकी निगरानी की गई। चुंकि **भून** तथ्यों सेकोई अदालत में विचार करने **योग्य जुर्म नहीं बनता** थाइसलिए कोई फौजदःरी केस जांच पड़ताल के लिये दर्ज नहीं किया गयाथा। अभी तक कोई सब्त ऐसा नहीं है जिससे दिल्ली परिवहन का कोई कर्मचारी इस घटनामें अन्तर्गत पाया स्तर्यो ।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) It was reported to Delhi Police on the night of 17/18th July 1968, that a lady in a drunken state was lying on a bench in the premises of Scindia House. The local police reached the spot and found that the woman was smelling of liquor. A watch was kept on her till she left in the

mornining. Since these facts did not constitute any cognizable offence, no criminal case was registered for investigation. So far there is no evidence to show the involvement of any D.T.U. employees in the incident.]

to Questions

पोरबन्दर बन्दरगाह



- (क) क्या सरकार पोरवन्दर बन्दरगाह को और विस्तत करने का विचार रखती है; और
- (ल) यदि हां, तो बन्दरगाह में क्या सुधार किये ज≀योंगे तथा उस पर कितनी रकम खर्च की जःयोगी?

PORBANDAR PORT

844. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of TRANSPORT AND SHIPPING be pleased to

- (a) whether Government propose to expand the Porbandar Port; and
- (b) if so, what improvements will be made in that port and how much amount will be spent therefor ?]

परिवहन तथा नौवहन मंत्री (प्रो० वी० के० ग्रार० व्ही० राव) : (क) और (ख) बड़े पत्तनों के अलावा अन्य पत्तनों के विकास करने का कार्यकारी दायित्व संबंद्ध राज्य सरकारीं का है। गुजरात सरकार जो पोरबन्दर पत्तन के विकास के लिये जिम्मेदार है, उसे 7.22 करोड रूपये की प्राक्कलित लागत पर बारहमासी पनन के रूप में विकसित कर रही है। इस परियोजना में एक पनकट दीवार, एक तटीय गोदी और चार लंगर गोदियों, रेल और सडक पहुंचमार्गों का निर्माण शामिल

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The executive responsibility for the development